

November, 1966, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Insecticides Bill, 1964:—

"That the time appointed for presentation of the Report of the Joint Committee of the Houses on the Bill to regulate the import, manufacture, sale, transport, distribution and use of insecticides with a view to prevent risk to human beings or vertebrate animals, and for matters connected therewith, be extended up to the 7th December, 1966."

**Shri Hari Vishnu Kamath** (Hosangabad): On a point of information with regard to this item, May I know whether it is a fact that insects have evoked so much human sympathy that no meeting of the Joint Committee could take place during the last two or three weeks since it was constituted? Is it a fact that on no occasion had here been a quorum and, therefore, no meeting could take place? The result would be that this Bill might lapse, and two other more important Bills, namely the Patents Bill and also the Seeds Bill may lapse. Is that a fact or not that there was no quorum at all for the meeting of the Joint Committee?

**Mr. Speaker:** This Committee is of the Rajya Sabha.

**Shri Hari Vishnu Kamath:** I know, but I think it is a Joint Committee. Our House is also represented on that committee.

**Mr. Speaker:** Perhaps, there might be some Member who might be knowing it. But our office does not work there.

13.36½ hrs.

#### COMMITTEE OF PRIVILEGES

##### TWELFTH AND THIRTEENTH REPORTS

**Shri Krishnamoorthy Rao** (Shimoga): I beg to present the Twelfth

and Thirteenth Reports of the Committee of Privileges.

13.36½ hrs.

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

##### HUNDRETH REPORT

**Shri Krishnamoorthy Rao** (Shimoga): I beg to present the Hundredth Report of the Committee on Private Members' Bills and Resolutions.

13.37 hrs.

#### ESTIMATES COMMITTEE

##### HUNDRED AND TENTH REPORT

**Shri A. C. Ghua** (Barasat): I beg to present the Hundred and tenth Report of the Estimates Committee on action taken by Government on the recommendations contained in the Eighty-first Report of the Estimates Committee on the Ministry of Food, Agriculture, Community Development and Co-operation—National Dairy Research Institute and Indian Veterinary Research Institute.

13.37½ hrs.

#### COMMITTEE ON PUBLIC UNDERTAKINGS

##### THIRTY-FOURTH REPORT

**Shri K. N. Pande** (Hata): I beg to present the Thirty-fourth Report of the Committee on Public Undertakings on action taken by Government on the recommendations contained in the Hundred and twenty-fourth Report of the Estimates Committee (Second Lok Sabha)—Hindustan Aircraft Limited, Bangalore [renamed as "Hindustan Aeronautics